



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.04.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 07.04.2026 will not be taken up. The next date of Hearing in the matters is **05.05.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 13 of 2024 & I.A. No. 1108 of 2024 Part Heard	UTI Employees Sai Samruddhi Co-operative Housing Society Vs. Jayesh Sangharajka (RP-Ornate Spaces Pvt. Ltd.) & Ors. With	Pratik Sarkar	Riddhi Sancheti
2.	Comp. App. (AT) (Ins) No. 38 of 2024 & I.A No. 98 of 2024 (With Defects) Part Heard	UTI Employees Sai Samruddhi Co-operative Housing Society Vs. Jayesh Sangharajka (RP-Ornate Spaces Pvt. Ltd.) & Anr With	Pratik Sarkar	Riddhi Sancheti Tishampati Sen Dikshat Mehra-R1 Puneet Singh Bindra Parag Sawant Rishabh Gupta
3.	Comp. App. (AT) (Ins) No. 46 of 2024 Part Heard	UTI Employees Sai Samruddhi Co-operative Housing Society Vs. Jayesh Sangharajka (RP-Ornate Spaces Pvt. Ltd.) & Anr	Pratik Sarkar	Riddhi Sancheti Tishampati Sen Riddhi Saneheti Anurag Anand Mukul Kolhari Puneet Singh Bindra

By order of Hon'ble Chairperson
-Sd/-
Registrar